

High Court of Karnataka
Bengaluru,
Dated:8th December 2017

NOTIFICATION NO. HCKB – 106 / 2017

1. Hon'ble Mrs.Justice Rathnakala will not be sitting on the Bench from Monday the 11th to Friday the 15th December 2017.
2. The Division Bench sitting of Hon'ble Mrs.Justice Rathnakala and Hon'ble Mr.Justice N.K.Sudhindrarao from Monday the 11th to Friday the 15th December 2017 is cancelled.
3. The Single Bench sitting of Hon'ble Mrs.Justice Rathnakala from Monday the 11th to Friday the 15th December 2017 is cancelled.
4. The Division Bench of Hon'ble Mr.Justice G.Narendar and Hon'ble Mr.Justice N.K.Sudhindrarao is constituted to sit in Court Hall No. 3 at 2.30 PM from Monday the 11th to Friday the 15th December 2017 to take up Division Bench matters of Court Hall No. 2 (Hon'ble Mrs.Justice Rathnakala and Hon'ble Mr.Justice N.K.Sudhindrarao).
5. Hon'ble Mr.Justice N.K.Sudhindrarao will also take up urgent and date given Single Bench matters of Court Hall No. 2 (Hon'ble Mrs.Justice Rathnakala) from Monday the 11th to Friday the 15th December 2017.

By Order of Hon'ble The Acting Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.